FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF KSK WATER INFRASTRUCTURES PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	KSK WATER INFRASTRUCTURES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	26.02.2009
3.	Authority under which corporate debtor is incorporated / registered	Companies Act, 1956 / ROC, Hyderabad
4.	Corporate Identity No. / ~~Limited Liability Identification No.~~ of corporate debtor	U41000TG2009PTC062890
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd office: 8-2-293/82/A/431/A, Road no 22, Jubilee hills, Hyderabad – 500033, Telangana.
6.	Insolvency commencement date in respect of corporate debtor	01.01.2021 (Order uploaded and received on 07.01.2021)
7.	Estimated date of closure of insolvency resolution process	29.06.2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Naga Bhushan Bhagawati Reg. No: IBBI/IPA-001/IP-P00032/2016-2017/10085
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Naga Bhushan Bhagawati H.No. 1-1-380/38, Ashok Nagar Extension, Hyderabad 500020. e-mail: nagabhushanca@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Naga Bhushan Bhagawati H.No. 1-1-380/38, Ashok Nagar Extension, Hyderabad 500020. **e-mail: rp.kskwater@gmail.com**
11.	Last date for submission of claims	21.01.2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/downloadform.html Physical Address: As given in Col. 10 above.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of Corporate Insolvency Resolution Process of the M/s **KSK Water Infrastructures Private Limited** on 01.01.2021 and the order was uploaded and received on 07.01.2021.

The creditors of M/s. **KSK Water Infrastructures Private Limited** are hereby called upon to submit their claims with proof on or before 21.01.2021 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class (Not Applicable) in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional:

B. NAGABHUSHAN * Insolvency Resolution Professional * IP NO: IBBI/IPA-001/ IP-N00032/ 2016-2017/ 10085

Nag B

Date: 07.01.2021
Place: Hyderabad

Naga Bhushan Bhagawati
Interim Resolution Professional
M/s KSK Water Infrastructures Private Limited

Agri firms' stocks hold ground

Share prices of many fertiliser, agri-input companies have gained more than leading indices

NIKITA VASHISHT & DEEPAK KORGAONKAR
New Delhi/Mumbai, 7 January

Even as farmers camp on Delhi's borders to protest against three laws that open up India's tightly regulated agricultural markets, one may have presumed that their hunkering down would reflect negatively on shares of agri-input and fertiliser companies.

Though a few have seen a marginal decline since November 27, 2020 (when the protests started), many agri-linked stocks continue to outpace indices such as the Sensex and Nifty (*see table*).

Stock prices of 21 such companies had risen in high double- and triple-digits in the 11 months prior to the end of November. Since November, while some agro-chemicals stocks like P I Industries and Rallis have lagged behind benchmark indices, Bayer Crop Science and UPL have gained between 13 per cent and 16 per cent. Likewise, fertiliser companies Chambal Fertilisers, GSFC, and Fertilisers & Chemicals gained between 18 and 24 per cent since November, while Coromandel International and GNFC lagged behind the 9 per cent gains of the Sensex and Nifty.

Gaurang Shah, head investment strategist at Geojit Financial Services, says stocks are consolidating after a sharp rally. "The agri-input sector has been outperforming the benchmark indices on the back of the government's various initiatives under the Aatmanirbhar Bharat programme. Besides, a lower Covid-19 impact on rural India, and bumper kharif harvest aided rural income ... All these factors together contributed towards the outperformance," he said.

Others experts concur and don't expect protests to have a significant impact on agri stocks.

G Chokkalingam, founder and chief investment officer at Equinomics Research, says: "The on-going protests will not have much impact on the stock prices because sowing (of rabi crops) is largely over and harvest is pending. Farmers wouldn't allow their produce to be destroyed in their farms; therefore, these protests shouldn't worry investors." Stocks from this theme have taken a breather as they have already played out successfully in a big way, he adds.

FIRE IN THE BELLY

	CMP in ₹	% change since Nov 27,'20	1-year
Agro chemicals			
UPL	482.2	15.5	−18.9
PI Industries	2,188.0	−0.8	55.2
Bayer CropScience (India)	5,721.6	13.6	55.1
Rallis India	293.0	3.9	62.6
Bharat Rasayan	9,435.0	−1.3	57.1
Fertilisers			
Coromandel International	813.6	−1.3	52.4
Chambal Fertilisers & Chemicals	240.5	18.1	56.2
Fertilisers & Chemicals Travan	63.4	23.8	34.6
Gujarat Narmada Valley	225.4	7.5	27.5
Gujarat State Fertilizers	85.9	21.7	15.2
Indices			
Sensex	48,093.3	8.9	17.7
Nifty50	14,137.4	9.0	17.3

CMP: Current market price; Source: Capitaline, *Bloomberg* Compiled by *BS* Research Bureau

Taking stock

Stocks of 13 agro-chemical firms have moved between minus 20 per cent and 120 per cent on a year-to-date basis. Of this, only two have delivered negative returns, with their average return working out to 57 per cent. Likewise, returns of eight fertiliser stocks range between 3 per cent and 53 per cent; the average is 37 per cent. In comparison, the one-year gains of the Sensex and Nifty were 16 per cent and 15 per cent, respectively.

A normal monsoon helped the rabi season to start on time. Till December 4, wheat sowing was up around 1 per cent year-on-year (YoY), pulses sowing was up 3 per cent, and the sowing of gram was up 14 per cent YoY, said a CRISIL report. The sowing of the rabi crops is expected to be 2 per cent higher than in 2019 while foodgrain production is likely to be up 3 per cent YoY.

"Government support, decent profitability in the last two crop cycles for farmers, and a higher reservoir level provide the comfort that growth may be seen in the upcoming rabi acreage. Else, acreage may at least be at the same level as last year. This bodes well for fertiliser and agrochemical consumption in H2FY21," said analysts at Motilal Oswal Financial Services in a report.

A report by Edelweiss Securities said the Bills passed to deregulate agricultural markets were "a move in the right direction" and they would help farmers in the end.

Crop prices have remained soft (excluding those of *arhar* and soybean) in comparison to the minimum support price (MSP) the government pays farmers. Prices of crops (bajra, maize, ragi, and jowar) across open markets/*mandis* have remained nearly 20 per cent below MSP, said the brokerage. The laws are likely to help farmers sell in any part of the country and reduce their dependence on *mandis*.

"We expect farmers to gain from improved kharif yields. Also, better MSP and higher procurement by the government are likely to enhance the liquidity position of farmers," it said.

Earnings momentum to accelerate

Earnings momentum is likely to accelerate in the December quarter of FY21 (Q3 FY21), estimate analysts at Edelweiss Securities, who expect firms under their coverage to report 15 per cent YoY growth, driven by a good start to rabi along with a healthy cash flow position of farmers.

They expect UPL's domestic business and PI Industries (domestic business) to log 40 per cent and 37 per cent YoY profit growth, respectively, driven by a conducive environment.

Besides, Dhanuka Agritech is likely to yield 18 per cent YoY net profit growth, while Coromandel International's profit is estimated to grow 23 per cent. Rallis is among the few exceptions, expected to post an 8.5 per cent decline in net profit for the December quarter.

Standard travel policy to ease purchase of product

Those travelling to developed countries or needing elaborate coverage should consider existing plans

BINDISHA SARANG

The Insurance Regulatory and Development Authority of India (Irdai) has focused in recent months on getting insurers to launch standard insurance policies. There is Saral Jeevan Bima for term insurance, Arogya Sanjeevani for health insurance, a standard personal accident cover, and so on. It recently came out with an exposure draft for standard travel insurance policies for domestic and overseas travel. This policy will be launched on April 1.

Will act as benchmark

A standard policy can serve as a benchmark for customers. Sanjay Datta, chief of underwriting-claims and reinsurance, ICICI Lombard General Insurance, says, "Customers find it difficult to understand insurance wording and covers. With a standard cover, they can compare other covers."

Those who find it difficult to compare features across policies can go for the standard one, assured in the knowledge that they will get a policy whose features have been mandated by the regulator.

Expect it to be cost-efficient

While the standard policy's features will be uniform across general insurers, other aspects can vary. Pankaj Verma, head–underwriting, SBI General Insurance, says, "Insurers can determine the premium and additions themselves."

Since the policy will be basic in nature, it is expected to cost less.

Milind V Kolhe, chief underwriting and reinsurance officer, Bharti AXA General Insurance, says, "Insurers will price the product, depending on various internal parameters, like their underwriting experience. But compared to the products available today, the price of the standard product should be a little lower."

Pricing will also depend on coverage.

Naval Goel, chief executive officer and founder, PolicyX, says, "Some of the existing plans could be more or less expensive than the standard cover, depending on the amount and breadth of coverage and additions they offer."

Multiple options available

The standard travel policy will be available as an individual and a group cover, and for domestic as well as overseas travellers.

MANDATORY BENEFITS IN STANDARD TRAVEL POLICIES

Coverages provided	Proposed sum insured*
Hospitalisation (accident illness)	1,00,000
Hospital cash (for a maximum of 7 days; 2 days deductible)	25
Life threatening condition due to pre-existing diseases	10,000
Accidental death/personal accident	10,000
Permanent total disability (PTD)	10,000
Permanent partial disability (PPD)	5,000
Repatriation of mortal remains	10,000
Ambulance charges	500

*$ or equivalent Source: Irdai

The domestic policy will have five variants: travel by any mode of public transport — within city and outside city; train journey; air travel; and domestic tours involving road, water, train, and air travel. The overseas policy will have four variants: long-term trip (students); short-term trip (tours/leisure which covers travel by road, water, train and air); multi-trip during a policy period (business); and coverage only for travel (onward and return).

Who should go for it?

Travellers with basic needs should opt for the standard cover. Dutta suggests that travellers look at the coverages to understand which policy — standard or non-standard — suits their needs better. "If your needs are basic, choose the standard policy as price comparison across companies will be easier."

Your perception of risk should also play a part. Kolhe says, "In many existing products, there are more covers, which may not have a high frequency of claims, but if the event happens, the severity could be high."

Choose depending on the destination you are travelling to. If you are travelling to the US, Canada or Europe, you may be better off avoiding the standard policy. "The liabilities tend to be higher in these countries, so it may be difficult to be properly covered with a standard policy," adds Kolhe.

The nature of your trip will also matter. The standard cover may not cover a wildlife African Safari, while some existing plans could.

Union AMC aims to double assets base to ₹10,000 cr

ASHLEY COUTINHO
Mumbai, 7 January

Union AMC has set sights on doubling its assets under management (AUM) to ₹10,000 crore this calendar year, from about ₹5,000 crore at the end of December last year.

The fund house has more branches, workforce, and number of customers at its disposal thanks to the amalgamation of Andhra Bank and Corporation Bank with Union Bank of India (UBI) last year. It has also shifted focus to driving the business through distributors, besides UBI.

To that end, the company improved its share of non-associate distributors to about 11 per cent of average AUM in November 2020, from close to 3 per cent of the monthly average AUM two years ago. Close to 39 per cent of its average AUM as of November 2020 came from beyond the 30 biggest cities, against an industry average of 16 per cent.

G Pradeepkumar, CEO of Union AMC, said: "Union AMC underwent significant ownership changes between 2016 and 2018. Vinay (Paharia) has implemented a robust investment process that has resulted in an improvement in the performance of various schemes. Our foreign partner has given us a mandate to manage portfolios through the FPI route."

In 2018, Dai-ichi Life Holdings of Japan invested 39.6 per cent of the post-issue share capital through compulsorily convertible preference shares in Union AMC, resulting in the former becoming a co-sponsor with UBI.

ఐటీఐఆర్‌పై కేంద్రానికి స్పష్టత లేదు

మంత్రి కేటీఆర్ లేఖ

నవతెలంగాణ బ్యూరో-హైదరాబాద్

ఐటీఐఆర్ ప్రాజెక్టుపై కేంద్ర ఐటీ శాఖ మంత్రి రవి శంకర్ ప్రసాద్‌కి రాష్ట్ర ఐటీ శాఖ మంత్రి కె తారకరామారావు లేఖ రాశారు. 2014 నుంచి ఐటీఐఆర్ పైన కేంద్ర ప్రభుత్వానికి స్పష్టమైన విధానం లేదని, కనీసం ఇప్పటికైనా ఐటీఐఆర్‌ను పునరుద్ధరించడం లేదా అంతకు మించి మెరుగైన మరొక కార్యక్రమాన్ని చేపట్టాల్సిన అవసరం ఉందని మంత్రి కేటీఆర్ కేంద్రాన్ని కోరారు. 2008లో కేంద్ర ప్రభుత్వం ఐటీఐఆర్ (ఇన్ఫర్మేషన్ టెక్నాలజీ ఇన్వెస్ట్‌మెంట్ రీజియన్) పేరిట ఒక ప్రత్యేక కార్యక్రమాన్ని తీసుకుందని, దీనికి సంబంధించి 2010లో హైదరాబాద్, బెంగళూరు నగరాలను ఈ కార్యక్రమం కోసం ఎంపిక చేయడం జరిగిందని తెలిపారు. దీనికోసం 49,000 ఎకరాలతో పాటు మూడు క్లస్టర్లను హైదరాబాద్‌లో గుర్తించడం జరిగిందన్నారు. తద్వారా అనేక నూతన ఐటీ కంపెనీలను నగరానికి రప్పించేందుకు, పెట్టుబడులకు ప్రోత్సాహకంగా పలు కార్యక్రమాలు చేపట్టేందుకు కేంద్ర ప్రభుత్వం అంగీకరించిందని గుర్తు చేశారు. సుమారు రూ. 3275 కోట్లతో వివిధ కార్యక్రమాలను చేపట్టేందుకు ప్రభుత్వం అంగీకరించిందని, ఇందుకు సంబంధించి రెండు దశల్లో ఈ నిధులను ఖర్చు చేసేందుకు కేంద్రం నిర్ణయం తీసుకుందని తెలిపారు. ఇందులో భాగంగా మొదటి దశ కార్యక్రమానికి సంబంధించి రూ. 165 కోట్లతో 2018 నాటికి పూర్తి చేయాల్సి ఉండిందని, మిగిలిన రెండవదశకు సంబంధించి వివిధ దశలుగా 20 సంవత్సరాల్లో పూర్తి చేయాలని నిర్ణయం తీసుకుందని గుర్తు చేశారు. ఐటీఐఆర్ మొదటిదశలో భాగంగా గుర్తించిన పలు అంశాలకు సంబంధించి కేంద్ర ప్రభుత్వ రైల్వే, రోడ్డు రవాణా శాఖలకు సంబంధించి అదనపు బడ్జెట్ నిధుల కోసం తెలంగాణ ప్రభుత్వం నిరంతరం సంప్రదింపులు జరుపుతూనే వస్తున్నదన్నారు. కేంద్రం నుంచి ఎలాంటి స్పందన లేకపోవడంతో ఇప్పటి వరకు హైదరాబాద్‌లో ఐటీఐఆర్ కార్యక్రమాలు ప్రారంభం కాలేదని తెలిపారు.

రజకుల సమస్యలు పరిష్కరించాలి

- క్యాలెండర్ ఆవిష్కరణలో చెరుపల్లి

నవతెలంగాణ బ్యూరో-హైదరాబాద్

రాష్ట్రంలో రజక వృత్తిదారుల సమస్యలను పరిష్కరించాలని సీపీఐ(ఎం) కేంద్ర కమిటీ సభ్యులు, మాజీ ఎమ్మెల్సీ చెరుపల్లి సీతారాములు రాష్ట్ర ప్రభుత్వానికి విజ్ఞప్తి చేశారు. గురువారం హైదరాబాద్‌లో రజకుల జీవన చిత్రాలను ప్రతిబింబిస్తూ, వృత్తి చిత్రాలతో కూడిన 2021 క్యాలెండర్‌ను ఆయన ఆవిష్కరించారు. ఈ సందర్భంగా చెరుపల్లి మాట్లాడుతూ ఉద్యమాలకు స్ఫూర్తిగా క్యాలెండర్‌ను ముద్రించారని అభినందించారు. రజకులందరికీ రజక ఫెడరేషన్ ద్వారా రుణాలు మంజూరు చేయాలని ప్రభుత్వాన్ని డిమాండ్ చేశారు. చేతివృత్తులను ఆధునికీకరించి ఉపాధి అవకాశాలను పెంచాలని కోరారు. అందుకు ప్రభుత్వాలు బీసీ సంక్షేమ శాఖ ద్వారా ప్రత్యేక ప్రణాళికలు తయారు చేయాలని కోరారు. హక్కుల కోసం ఐక్యంగా ఉద్యమించాలని రజకులకు పిలుపునిచ్చారు. తెలంగాణ రజక వృత్తిదారుల సంఘం రాష్ట్ర ప్రధాన కార్యదర్శి పైళ్ల ఆశయ్య మాట్లాడుతూ గతంలో రజకులకు ప్రభుత్వం ఇచ్చిన హామీలను వెంటనే అమలు చేయాలని కోరారు. చేతి వృత్తిదారుల సమన్వయ కమిటీ రాష్ట్ర కన్వీనర్ ఎంవి రమణ మాట్లాడుతూ వివిధ చేతివృత్తులకు ఫెడరేషన్ కార్పొరేషన్లకు 2021 సంవత్సరంలో బడ్జెట్లో నిధులు కేటాయించాలని కోరారు. వృత్తుల ఆధునీకరణ చేయడం ద్వారా ఉపాధికి ప్రభుత్వం ముందుకు రావాలని డిమాండ్ చేశారు. ఈ కార్యక్రమంలో రజకవృత్తిదారుల సంఘం రాష్ట్ర అధ్యక్షులు గుమ్మడి రాజు నాగరాజు, గిరిజన సంఘం రాష్ట్ర ప్రధాన కార్యదర్శి శ్రీరాంనాయక్, మత్స్యకారుల మత్స్య కార్మిక సంఘం రాష్ట్ర ప్రధాన కార్యదర్శి లెల్లెల బాలకృష్ణ, క్షౌర వృత్తిదారుల సంఘం రాష్ట్ర అధ్యక్షులు చెన్నారం మల్లేశం, విశ్వబ్రాహ్మణ వృత్తిదారుల సంఘం నాయకులు యాదగిరి చారి, రజక వృత్తిదారుల సంఘం రాష్ట్ర కమిటీ సభ్యులు జ్యోతి ఉపేందర్ మల్లేశం, సుభద్ర, శోభ శివమ్మ లక్ష్మి వెంకటేశం, సోమయ్య, నరేష్ తదితరులు పాల్గొన్నారు.

సిడ్బీతో బీఓబీ ఒప్పందం

బ్యాంక్ ఆఫ్ బరోడా
Bank of Baroda

హైదరాబాద్ : దేశంలోనే మూడో అతిపెద్ద ప్రభుత్వ రంగ బ్యాంక్ అయిన బ్యాంక్ ఆఫ్ బరోడా (బీఓబీ) ఒక్కటిలో ఉన్న ఎంఎస్ఎంఈ పోర్ట్‌ఫోలియో ద్వారా లభించే ఆదాయాన్ని పెంచుకోవడానికి స్మాల్ ఇండస్ట్రీస్ డెవలప్‌మెంట్ బ్యాంక్ ఆఫ్ ఇండియా (సిడ్బీ)తో ఓ కీలక ఒప్పందం కుదుర్చుకుంది.

తమ ఎంఎస్ఎంఈ ఖాతాదారుల రుణాల పునర్ వ్యవస్థీకరణను ఆన్‌లైన్‌లో నమోదు చేసుకోవడానికి వీలుగా ఈ ఒప్పందం జరిగిందని బీఓబీ వెల్లడించింది. కరోనా సంక్షోభం నేపథ్యంలో ఒత్తిడిలో ఉన్న ఎంఎస్ఎంఈల కోసం మార్చి 2021 వరకు ఏకకాల రుణాల పునర్‌వ్యవస్థీకరణకు అవకాశం కల్పించింది. ఆయా సంస్థల అప్పులు రూ.25 కోట్ల దిగువన ఉన్నవాటికి ఈ అవకాశం ఉంది. ఒక బ్యాంక్‌గా తాము డిజిటలైజేషన్, స్నేహపూర్వక ఖాతాదారుల ప్రక్రియలో భాగంగా సిడ్బీ భాగస్వామ్యం అయ్యామని బీఓబీ ఎంఎస్ఎంఈ అండ్ రిటైల్ బిజినెస్ సీజీఎం రామ్ జాస్స్ యాదవ్ తెలిపారు.

వ్యవసాయ జీవనోపాధిలో సెర్ప్ నెంబర్‌వన్

నవతెలంగాణ బ్యూరో-హైదరాబాద్

వ్యవసాయ జీవనోపాధుల కల్పనలో సెర్ప్ తెలంగాణ విభాగం ప్రథమ స్థానంలో ఉందని కేంద్ర ప్రభుత్వ ప్రభుత్వ సంయుక్త కార్యదర్శి చరణ్‌జిత్ సింగ్ ప్రశంసించారు. ఎన్ఆర్ఎల్ఎమ్-లైవ్‌లీహుడ్ విభాగంపై వీడియో కాన్ఫరెన్స్‌ను దేశవ్యాప్తంగా గురువారం నిర్వహించారు. ఈ సమావేశంలో సందీప్‌కుమార్ సుల్తానియా, బి.అనంతం, ఎన్.రజిత పాల్గొన్నారు.